

OFFICE OF THE PR. DISTRICT & SESSIONS JUDGE,
RAJOURI.

To

The Learned Judicial Officers,
All, District Rajouri.

No. 04/PAJR

Dated: 29-X-2018

Subject:-Strict implementation of directives of Hon'ble the Lord
Chief Justice.

Sir/Madam,

It is to bring in your notice that Hon'ble the Lord Chief
Justice has been pleased to issue slew of directions on video
conference held today on, 29.10.2018, which are as follows:-

1. Punctuality in the Court;
2. Sitting full time in the Court;
3. No leave except in extreme urgency;
4. Prioritize cases of senior citizens, prisoners, children and
women;
5. Allegation of misconduct shall be viewed seriously;
6. Legal services to marginalized strata of society;
7. Keep abreast with current legal developments.

Therefore, you are requested to strictly adhere to these
directions, as undersigned in compliance to the directions of
Hon'ble the Lord Chief Justice is inspecting the Courts and also
submitting compliance to the Hon'ble High Court from time to
time.

(Shahzad Azeem)

Pr. District & Sessions Judge,
Rajouri.

No:- 1201-12 /PAJR

Dated: 29-X-2018

Copies forwarded to the Id. Adell. Dist. & Sessions Judge Rajouri,
Sub Judge C.J.M. Rajouri, Sub Judge Spl. M.M. Rajouri, Sub Judge
JMIC Nowshera, Muniff Dist. Judicial Mobil. Magistrate Rajouri,
Adell. Spl. M.M. Thammamandi, Muniff JMIC Thammamandi,
Sundabani, Kalakoh, Koteranka and Budhal for compliance & n/a.

Pr. District & Sessions Judge
Rajouri